

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 188
ANSWERED ON 20/12/2022

CONSTRUCTION OF ROADS THROUGH HOT MIX PLANTS UNDER PMGSY

*188. SHRIMATI SANGEETA AZAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the roads in Uttar Pradesh were being built through hot mix plant under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the technology of P1P2 has been implemented in its place only in Uttar Pradesh whereas the roads are being built only through hot mix plant in other States; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (c) A Statement is laid on the Table of the House.

**Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 188
due for answer on 20.12.2022**

(a) to (c) As per IRC:SP-72-2015 Manual published by Indian Roads Congress, in all cases of roads falling under traffic categories T1 to T5, surface dressing (single coat (P.1)/ double coat(P.2)) should be preferred as bituminous surfacing. However, 20 mm premix carpet can be used as an alternative to surface dressing for traffic categories T6 to T9. Accordingly, under PMGSY, surface dressing (single coat/ double coat) is being adopted on all the roads falling under the traffic category upto T5, whereas, technology of Premix Carpeting with Hot Mix Plant is being used on the roads falling under traffic category T6 to T8. Further as per the Vision Documents on New Technology Initiatives & Guidelines-2022, under T6 to T8 categories, surface dressing is being adopted in 50% of sanctioned road length, as surface dressing has many advantages over premix carpeting. The above stipulation is applicable in all the States including Uttar Pradesh.
